

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application 95 of 2021 (SZ)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on The News
item published in the Times of India Newspaper, Chennai
Edition, Dated 29.08.2020 "3 Suburban local bodies turn
temple land in to dumping yard"

Applicant(s)

Versus

The Secretary to Govt. Tamil Nadu
Department of Environment & Forests,
Govt Secretariat, Fort St. George,
Chennai, Tamil Nadu 600 009 and others.

Respondent (s)

COMPLIANCE AND ACTION TAKEN REPORT FILED BY THE
DISTRICT COLLECTOR, KANCHEEPURAM AND ON BEHALF OF
OTHER OFFICIALS OF PANCHAYAT RAJ DEPRATMENT.

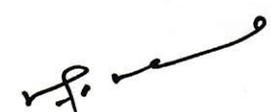
I Dr. M. Aarthi D/o Thiru. Manickavasagam, Hindu aged about 36 years,
discharging duties as District Collector of Kancheepuram District, residing at
Collector's Bunglow, Vandavasi Road, Kanchipuram, do hereby solemnly
affirm and sincerely state as follows:

I state that I am the District Collector and the respondent in this
application and I am well acquainted with facts of case from the records
available at our office.

I submit that I am in receipt of the Observations and Orders of the
Hon'ble National Green Tribunal South Zone based on the recommendations of
the Joint committee Dated 10.02.2022.

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COLLECTOR.
KANCHEEPURAM DISTRICT.

It is most respectfully submitted that, subsequent Orders of Honourable National Green Tribunal (South Zone) Dated 15.12.2020, the District Administration issued instructions during November 2020, and the concerned Local body has taken action on certain possible issues to comply with the Hon'ble Order of the Tribunal and continue to put sincere effort to find ways and means to handle its Solid Waste Management.

I also submit while taking sincere effort and action to comply with the orders of the Hon'ble Tribunal, the unprecedented pandemic situation raised right from early 2020 and the entire Government machinery of District Administration had to be mobilized to handle lifesaving measures.

Furthermore, I submit that it was mandatory for the District Administration to conduct the Local Body Election 2021 in Kancheepuram District which started from August 2021 onwards and ended during November 2021 and this again followed by unprecedented floods within a short span of time and this made the District Administration for the preparedness, rescue and relief measures during 2021 and therefore all these health, floods and mandatory issues crippled the follow up action on Orders of the Hon'ble Tribunal.

I submit in obedience to Orders of Honourable National Green Tribunal (South Zone) Dated 10.02.2022 the compliance and action taken report on the issues raised in this petition and on the orders of the Hon'ble National Green Tribunal is most respectfully as follows:

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COLLECTOR,
KANCHEEPURAM DISTRICT.

**Report on Issues pertaining to Ayyapanthangal & Gerugambakkam
Village Panchayats**

I submit that, with regard to the dumping of un-segregated solid waste generated within the jurisdiction of Ayyapanthangal & Gerugambakkam Village Panchayats in the Porur Lake Area prompt and strictly instructed during November 2020 itself to the Block Development Officer, Kundrathur, and the then Special Officer, they have immediately stopped dumping the garbage at the above Porur Lake.

It is submitted that the Ayyapanthangal Village Panchayat of Kundrathur Panchayat Union in Kancheepuram District is one of the Village Panchayat next to the boundary of Porur which lies on the border of the Chennai Corporation, and its also a fast developing and densely populated wide Village Panchayat. This Village Panchayat consist of 17 habitations with 7800 household and its approximate population is around 40000 at present.

Solid Waste Management is implemented by the Rural Development Department since 2014-2015. There are 450 streets in the entire 17 habitation and it is proposed to collect the domestic waste from household door to door with an average of one each Thooimai Kavalars for every 150 household. It is also proposed to segregate the household waste are primarily collected and transported to the Micro Composting Centre under the Solid Waste Management Scheme.

As of now, according to the above proposal, the waste is collected from the household by 50 no of sanitary workers and 28 nos of Thooimai Kavalars.

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COLLECTOR,
KANCHEEPURAM DISTRICT.

As of now there are two Solid waste Collection Centres, one at Koluthuvancherei Village and another one at Thelliyar Agaram for collection and treatment.

Whereas the place identified in Koluthuvancheri lies on the boundary of the Porur Lake and for past 30 years the household garbage was being dumped at this place. Since it lies at the boundary of Porur Lake the Treatment of the garbage under Solid Waste management could not be continued.

More over in accordance to the Honorable Orders of the National Green Tribunal the dumping of household garbage was immediately stopped and a quantum of 1230 Mts of garbage already dumped in this place were cleared by the Ayyapanthangal village Panchayat and the compliance report dated 08.02.2022 in this regards was also submitted by the Kundrathur Panchayat Union Block Development Officer to the National Green Tribunal (SZ).

And further more it is also monitored to prohibit further more dumping of garbage in this place by the Local body.

It is submitted that the household waste of Ayyapanthangal Village Panchayat is now taken to a vacant space at Oil Mill Road and they are segregated and transported to the Micro Composting Centre at Ponniamman Koil Street.

It is submitted that about 12 Mts of household garbage is generated from the households of Ayyapanthangal Village Panchayat and the entire Ayyapanthangal Village Panchayat is now occupied by residential buildings and so we try to find and identify places for proper solid waste management.

It is submitted that the Gerugambakkam Village Panchayat of Kundrathur Panchayat Union in Kancheepuram District is one of the Village Panchayat nearby Chennai Corporation, and its also a fast developing and densely populated wide Village Panchayat. This Village Panchayat consist of 9 habitations with 5811 household and its approximate population is around 21355 as of now.

Solid Waste Management is implemented by the Rural Development Department since 2014-2015. There are 216 streets in the entire 9 habitation and it is proposed to collect the domestic waste from household door to door with an average of one each Thooimai Kavalars for every 150 household. It is also proposed to segregate the household waste are primarily collected and transported to the Micro Composting Centre under Solid Waste Management Scheme.

As of now according to the above proposal the waste collected from the household by 30 no of sanitary workers and 18 nos of Thooimai Kavalars.

As of now there are Solid waste Collection Centres, one at Kolapakkam Village and the another one at Thadha Pharmacy Company for collection and treatment.

And further more it is also monitored to prohibit further dumping of waste in this place by the Local body.

It is submitted that the household waste of Gerugambakkam Village Panchayat is now dumped in the vacant space at near Thadha Pharmacy Company and they are segregated and transported to the Micro Composting Centre at Gerugambakkam to Tharapakkam Road.

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COLLECTOR,
KANCHEEPURAM DISTRICT.

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It is submitted that about 12 Mts of household waste is generated from the households of Gerugambakkam Village Panchayat and the entire Gerugambakkam Village Panchayat is now occupied by residential buildings and so we try to find identify places for proper solid waste management.

It is important to note that, the response from the public is lacking in this issue and we one planning to create, the awareness more effectively with our newly elected representatives and possibly by the interested Non-Government Organizations.

In respect of identifying the alternate land for handling, it is submitted that proposals from suburban Local bodies for identifying dumping within the newly formed Kancheepuram District are received and I convened a meeting comprising the Revenue, Pollution Control Board and Panchayat Raj Department in coordination with each to identify alternate site for processing the solid waste will be carried out at the earliest.

Further it is submitted that the following sincere efforts are taken up by the District administration in accordance and obedience to the directions and orders of the Honorable National Green Tribunal (South zone)

1. The District Administration conducts a review meeting on 01.03.2022 to all the sub urban Village Panchayats in order to resolve the problems with regard to Solid Waste Management and to find solution to solve the problem.
2. A joint action committee meeting comprising the Rural Development Department, Revenue Department, Pollution Control Board and the elected representatives was also held on 01.03.2022 to discuss on this issue and the following instructions were issued: (Copy of Meeting Minutes and Photos attached)

- The Collector instructed the Kundrathur Panchayat Union Block Development Officer and the Kundrathur Thasildhar to identify feasible vacant space at Gerugambakkam Village Panchayat for waste collected from Ayyanpanthangal, Moulivakkam and Gerugambakkam Village Panchayats household to process as per the Solid Waste Management norms and the Revenue Divisional Officer is also instructed to monitor the identification process and it will be completed soon.
- It was instructed to create awareness to the local body elected representatives about the Solid waste Management rules 2016.
- Instructed to monitor the ban on using of plastic as per the resolution passed by the Ayyapanthangal and Gerugambakkam Village Panchayat as per Government Orders and Rules published in the Gazette and also a District Level Joint Committee has been constituted for monitoring and continuously sort out certain issues. (Proceedings No.0461/TNPCB/SPR/2022 Dt. 07.03.2022-attached).
- Separate groups are formed to create awareness activities in the field in coordination with the Local body and the Pollution Control Board.
- Instructed the Executive Officer and the Village Panchayat President to issue orders fixing responsibilities to the Sanitary workers and Thoomai Kavalars to implement door to door collection as per the Solid Waste Management Rules.

- Furthermore the Block Development Officer of Kundrathur Panchayat Union is also instructed to issue orders to the Zonal Deputy Block Development Officer, Union Overseers and Union Engineers to monitor the above process and lapses if any occurred.

Therefore I humbly submit that, the possible action is being taken up in obedience to the Honourable Orders of the National Green Tribunal (South Zone) and appropriate authorities are instructed to monitor the above issues and prevent violation of Solid Waste Management Rules 2016.

For and reasons and the report stated above I pray that the compliance report and Action taken report on the Orders of Hon'ble Tribunal may kindly be accepted and the delay in reporting shall be condoned.

Signature :

Date :

26/3/10
COLLECTOR,
KANCHEEPURAM DISTRICT.

Verification

I, Dr. M. Aarthi, District Collector of Kancheepuram, herein do hereby verified the contents of this report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

Signature :

Office Stamp :

26/3/10
COLLECTOR,
KANCHEEPURAM DISTRICT.